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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. ST/385 /2007-388 /2007 - SM[BR]

Date 10/11/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. INDORE

MANIK BAGH PALACE, POST BOX NO. 10, INDORE
452001 (M.P.)

C.C.E. INDORE

Appellant

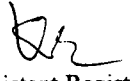
Vs

Respondent

SMT. SONA SHARMA

I am directed to transmit herewith a certified copy of Final order No. 1423-1426 / 2008 SM[BR] dated 17.9.2008

passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

SMT. SONA SHARMA

545, RAJ BHAWAN, C.P. COLONY, GWALIOR, M.P.

2. Adv. / Consult

NONE;-----

21-11-08
ISSUED ON


3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg. Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghufaman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

15 Office Copy

16 Guard file

2. SHRI MANOJ SHARMA

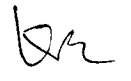
545, RAJ BHAWAN, C.P. COLONY, GWALIOR, M.P.

3. SHRI NARENDRA SHARMA

545, RAJ BHAWAN, C.P. COLONY, GWALIOR, M.P.

4. SHRI RAMCHANDRA SHARMA

545, RAJ BHAWAN, C.P. COLONY, GWALIOR, M.P.


Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

Service Tax Appeals No.385-388 of 2007-SM (BR)

[Arising out of common Order-in-Appeal No.IND-I/80 to 83/2007 dated
11.4.2007 passed by the Commissioner of Central Excise, Indore (M.P.)]

Date of Hearing/ Decision:17.09.2008

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

-
1. Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982.
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair copy
of the Order?
 4. Whether Order is to be circulated to the Departmental
authorities?
- : } m.
: }
: }
: } ym.

CCE, Indore

...Appellant

[Rep. by Shri R.K. Verma, DR]

Vs.

- (1) Smt.Sona Sharma
- (2) Shri Manoj Sharma
- (3) Shri Ramchandra Sharma
- (4) Shri Narendra Sharma

...Respondent

[Rep. by None.]

CORAM: Hon'ble Mr. P.K. Das, Member (Judicial)

Final Order No. 1423-1426/08-SM (BR) Dated: 17.09.2008

Per P.K. Das :

All the appeals are arising out of a common order and therefore, all
are being taken up together for disposal.

